

Mission on Oilseeds in 1986. However, there is still a shortage of oilseeds necessitating the import of edible oils. The imports have

been substantially cut down due to step-up in oilseeds production in the recent years as can be seen from the table:

<i>Year</i>	<i>Production of oilseeds (lakh tonnes)</i>	<i>Import of edible oils (lakh tonnes)</i>	<i>Value of imports (Rs. in crores)</i>
1986—87	112.7	14.97	667.67
1987—88	126.5	18.19	1060.95
1988—89	178.8	3.73	245.71
1989—90	169.0	—	—

(likely production)

During the current oil year, the imports will be closely monitored and shall be made taking into account the availability of indigenous production of oilseeds.

During the VIII Plan, the Government would continue to support the farmers with technology, inputs and remunerative price for oilseeds with the objective of achieving near self-reliance in edible oils by the year 1994-95.

#### **Crop Failure in Jammu and Kashmir**

514. SHRI PIYARE LAL HANDOO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was crop failure in Jammu and Kashmir in the autumn of 1989; and

(b) if so, the relief measures taken or proposed to be taken by Union Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Government of Jammu & Kashmir submitted a Memorandum in No-

vember, 1989 seeking Central assistance on account of damage to Kharif crops 1989 caused due to low temperature and dry spell in the state. A ceiling of expenditure of Rs. 6.24 crores has been approved for carrying out the relief measures in the affected areas by the State Government. This includes an amount of Rs. 1.04 crores for agriculture inputs subsidy and Rs.5.20 crores for employment generation programme.

[*Translation*]

#### **Irregularities Prevailing in IVRI, Bareilly**

515. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of Government has been drawn to the irregularities prevailing in Indian Veterinary Research Institute, Izatnagar, Bareilly:

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY PRIME MINISTER AND

MINISTER OF AGRICULTURE ( SHRI DEVI LAL): (a) Sir, some representations alleging irregularities have been received.

(b) The allegations relate to administrative and financial irregularities like, misuse of Government money, purchases made without following the laid down procedure, irregular appointments etc.

(c) In order to facilitate an inquiry into the allegations, orders have been issued transferring the present Director and Chief Admn. Officer of Indian Veterinary Research Institute. A Senior Officer has been nominated to inquire into the allegations. A special Audit Team had also been deputed to audit the various transactions made by the institute during the relevant period.

[English]

**Demarcation of Indo-Bangladesh Borders in Murshidabad District, West Bengal**

516. SHRI ZAINAL ABEDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware the change in the course of the river Padma in the Nirmalchor area in Murshidabad district, west Bengal results in the occupation of the newly created land in the left bank of the river by Bangladesh;

(b) if so whether Government propose to take up the survey work for the permanent demarcation of the border in that area; and

[c] if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI J.K. GUJRAL): (a) to (c). The survey work for the permanent demarcation of the border in Nirmalchor area in Murshidabad district, West Bengal, has already

been completed in 1975-76. The boundary is thus a fixed boundary which would not change even if the river were to change its course.

**Empowered Committee on Assam-Nagaland Boundary Issues**

517. SHRI SHIKIHO SEMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government had formed an 'Empowered Committee' in 1989 consisting of high officials of Union Government and State Government to look into the Assam Nagaland boundary issues;

(b) if so, the number of meetings of the Committee held so far, and

(c) if no meeting has been held, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) An Empowered Committee has been constituted in accordance with the decisions taken in a meeting held by Home Minister with Chief Ministers of Assam and Nagaland to deal with the problems arising out of Assam-Nagaland Boundary issue.

(b) and (c). The meeting were fixed on several occasions but had to be postponed due to unavoidable reasons.

**Declaration of Madras-Gooty Highway as National Highway**

518. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to declare Madras-Gooty Highway in Tamil Nadu and Andhra Pradesh as a National Highway ;and